

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 128 of 2013 & IA No. 193 & 194 of 2013,
Appeal No. 129 of 2013 & IA No. 196 of 2013 and
Appeal No. 163 of 2013

Dated : 4th September, 2014

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Appeal No. 128 of 2013 & IA No. 193 & 194 of 2013 &
Appeal No. 129 of 2013 & IA No. 196 of 2013

M/s. Bhilangana Hydro Power Ltd. Appellant(s)

Versus

**Power Transmission Corporation of
Uttrakhand Ltd. & Ors. ... Respondent(s)**

Counsel for the Appellant (s) : Mr. Sanjay Sen, Sr. Adv.
Ms. Shikha Ohri

Counsel for the Respondent(s) : Mr. Sitesh Mukherjee
Mr. Aditya
Mr. Sarul Jain a/w
Mr. Kamal Kant (Rep.)
for R.1
Mr. Buddy A. Ranganadhan
for UERC
Mr. Vikas Sharma
Mr. Santosh

Appeal No. 163 of 2013

**Power Transmission Corporation of
Uttrakhand Ltd. Appellant(s)**
Versus

**Uttrakhand Electricity Regulatory
Commission & Ors. Respondent(s)**

Counsel for the Appellant (s) : Mr. Sitesh Mukherjee
Mr. Aditya
Mr. Sarul Jain a/w
Mr. Kamal Kant (Rep.)
Mr. Vikas Sharma
Mr. Santosh for R.1

**Counsel for the Respondent(s) : Ms. Shikha Ohri for R.2
Mr. Buddy A. Ranganadhan
for UERC**

ORDER

Mr. Sanjay Sen, the learned Senior Counsel for the Appellant in Appeal Nos. 128 & 129 of 2013 has finished his arguments. He also filed his preliminary Written Submissions as well as final Written Submissions.

The learned counsel for the Appellant in Appeal No. 163 of 2013 and the learned counsel for the Respondent are directed to file their comprehensive Written Submissions on or before 23.09.2014 after serving copy on the other side.

Post the matter for Reporting Compliance on **26.09.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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